**IN THE HIGH COURT OF JHARKHAND AT RANCHI**
**Civil Revision No. 34 of 2019**

Ramchandra Mirdha @ Ramesh Turi ... … Petitioner
Versus
Bandana Devi … … Opposite Party

**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Prashant Pallav, Advocate
Ms. Monalisa Singh, Advocate
For the Opposite Party : Mr. Kumar Sundaram, Advocate

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05/10.09.2021 The present civil revision is taken up today through Video conferencing.

Mr. Kumar Sundaram, the learned counsel for the opposite party, prays for and is allowed four weeks' time to file counter affidavit.

Put up this case under the heading "For Admission" after four weeks.

**(Rajesh Shankar, J.)**

Manish